GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2929 TO BE ANSWERED ON 12.03.2021

ANGANWADI CENTRES AND CHILD DEVELOPMENT PROJECTS IN MAHARASHTRA

†2929. SHRIMATI BHAVANA PUNDALIKRAO GAWALI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has received any proposal in respect of setting up of additional 8155 Anganwadi Centre and 49 child development projects in Maharashtra;
- (b) if so, the details thereof;
- (c) whether the Government has approved the said proposals;
- (d) if so, the details thereof; and
- (e) the time by which the said proposals are likely to be approved?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) A proposal for sanction of additional 8170 Anganwadi Centres for the State of Maharashtra was received which included proposal for sanction of 4675 Anganwadi Centers in rural/ tribal areas and 3495 centers in urban slum areas.

(c) to (e) All the 14 lakh AWCs approved by the Government of India under Anganwadi Services have already been sanctioned to States/UTs, including Maharashtra. A total number of 1,10,219 AWCs are operational in State of Maharashtra as on 30.09.2020. Additional needs are met when proposals including UCs are submitted properly and as per norms. Through interactions with State of Maharashtra including in recently conducted review meetings, implementation related issues such as utilization of funds and need for timely submission of Utilization Certificates (UCs)/Statement of Expenditure (SoEs), etc. have been emphasized upon.
